

[Shri. H. N. Bahuguna]

India, the appropriate collection rates in those countries and the transit share of India will be settled by mutual negotiations between all parties concerned on well recognised International practices already followed for other relations. Pending such negotiations the agreement provides for transit service being made available by India on terms which will involve no changes in existing accounting procedures between India and the concerned countries to or from which transit service is made available by India.

*Telex*

The question of providing telex service between India and Bangladesh as well as between Bangladesh and other countries via India is also under negotiations and an agreement is likely to be reached very soon between the two countries on terms broadly similar to that for Telephone Service.

The new agreement is effective from 1.4.1972.

12 33 hrs.

STATEMENT RE. CHANGE OF DATES  
FOR ELECTIONS TO FINANCIAL  
COMMITTEES

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND SHIPPING AND  
TRANSPORT (SHRI RAJ BAHADUR) :  
I beg to make a submission that the dates fixed for nomination of candidates, withdrawal and election to the Financial Committees of the Lok Sabha have, for certain unavoidable reasons, to be extended. I crave your permission to request the House to agree to it. I have consulted the leaders of the Opposition also.

MR. SPEAKER : What dates do you propose?

SHRI RAJ BAHADUR : I propose that the dates may be extended, and we shall mutually settle them

MR. SPEAKER : I think the House should have no objection.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : The proper procedure would have been to convene an emergent meeting of the Business Advisory Committee, and it should have been fixed there.

MR. SPEAKER : This matter does not concern the Business Advisory Committee at all.

SHRI JYOTIRMOY BOSU : It does.

MR. SPEAKER : It is a question of mutual consultation and you have agreed.

The motion is that the Speaker be authorised to fix the revised dates. I hope all of you agree.

HON. MEMBERS : Agreed.

12.35 hrs.

RE. ALLOTMENT OF TIME FOR DIS-  
CUSSION ON DEMANDS FOR  
GRANTS OF MINISTRIES

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND SHIPPING AND  
TRANSPORT (SHRI RAJ BAHADUR) :  
I know that the Members are very keen to speak on the Demands of the Ministry of Agriculture, and I also appreciate that you have been very careful to see that the time fixed by the Business Advisory Committee should be observed and not extended. But in this particular case, may I request you either to place the matter again before the Business Advisory Committee or kindly extend the time by two hours?

MR. SPEAKER : Yesterday we saved about two hours. As the Minister of Communications had already taken half an hour, I thought he would be concluding immediately after Lunch, but I was surprised that he went on and on and got one hour more, which is sort of beating the record. The total time for the debate was 1½ hours, and the Minister took more than 1½ hours to reply. That was very surprising. I tried to save time and then add it to the Demands on the Ministry of Agriculture, so that all of you could be satisfied.

The Business Advisory Committee gives its report and that is approved by this House, and the time schedules are very tight, but when Members are keen to speak on the Demands of a particular Ministry, they forget the following Demands, and the result is that at the end of the session you do away with the Lunch Hour, you extend the session by one hour, sithon Saturdays. That is not a very healthy practice.

I do not mind it this time since the Minister himself has come forward with a suggestion to extend it, but it should not be a regular practice in future. I am going to stick to the report of the Business Advisory Committee strictly.

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): As it is, the Home Ministry's grants will come at the fag end of the day, and it will help those who are going to speak on those Demands if you can give a clear indication.

**SHRI RAJ BAHADUR**: The Home Ministry's Demands may be taken up tomorrow

**MR. SPEAKER**: Agreed.

12.37 hrs.

**CENTRAL SALES TAX  
(AMENDMENT) BILL**

**APPOINTMENT OF MEMBER TO  
SELECT COMMITTEE**

**DR. HENRY AUSTIN** (Ernakulam): I beg to move:

"That this House do appoint Shri Muhammed Sheriff to the Select Committee on the Bill further to amend the Central Sales Tax Act, 1956 in the vacancy caused by the death of Shri M. Muhammad Ismail."

**MR. SPEAKER**: The question is:

"That this House do appoint Shri Muhammed Sheriff to the Select Committee on the Bill further to amend the Central Sales Tax Act, 1956 in the vacancy caused by the death of Shri M. Muhammad Ismail."

*The motion was adopted.*

**SHRI S.M. BANERJEE** (Kanpur): Now that the time for the discussion on the Demands of the Agriculture Ministry has been extended, we should get more time so that one more member from our party may speak.

**MR. SPEAKER**: We will revise the allotment of time to the various opposition parties according to the extended time.

12.38 hrs.

**DEMANDS FOR GRANTS, 1972-73—Contd.  
MINISTRY OF AGRICULTURE—Contd.**

**MR. SPEAKER**: We will now resume the discussion on the Demands of the Ministry of Agriculture. Shrimati Jeyalakshmi.

**\*SHRIMATI V. JEYALAKSHMI** (Sivakasi): Hon. Mr. Speaker, Sir, I am grateful to you for giving me an opportunity to speak on the Demands for Grants of the Agriculture Ministry.

At the outset I would like to request the hon. Minister of Agriculture that, if I am critical about the performance of the ministry, it should not be misconstrued as my making allegations. Solely motivated by the desire that, so far as Agriculture is concerned, the money allocated for developmental schemes should be utilised in full and at least in the next year there should not be such huge savings in the Demands.

Under Demand No. 25—Agriculture, there is a saving of Rs. 77.11 lakhs during 1971-72. A sum of Rs. 1.02 crores has not been spent under Demand No. 26 during 1971-72. The allocation under Demand No. 28—Forest—has been under-utilised by Rs. 25.20 lakhs. In the Community Development Department, a sum of Rs. 2.25 lakhs has been saved under Demand No. 30. During 1971-72, there is an unspent amount of Rs. 1.40 lakhs under Demand No. 31. During 1971-72, the expenditure on Capital Investment in Agriculture under Demand No. 115 is less by 8.55 crores.

I need not elaborate my contention that the sums allocated under these Demands for developmental schemes in Agriculture have not been spent in full. The Ministry has enumerated certain cogent reasons for the shortfall in expenditure. I would like to pin-point some of them for your information.

For the saving under Demand No. 25, the reasons given are that due to late starting of certain cattle breeding farms and also due to non-filling of vacant posts in the regional centres of agro-economic research there has been this shortfall. Apart

\* The original speech was delivered in Tamil.